

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-28(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.08.2018

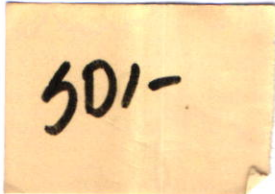
NAME OF THE PARTIES:

Cathy Infrastructure Pvt. Ltd.

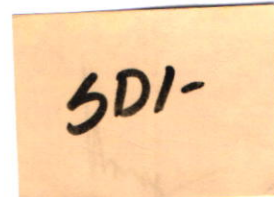
SECTION : 441, 217 (621A) of Companies Act 2013.

ORDER

Wrongly on Board.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)